

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) DISTRICT
ROHINI COURT COMPLEX DELHI**

ORDER

Since, Sh. Virender Kumar Bansal, ASJ/Pilot Court is on 40 Hours Mediation Training Programme at Chandigarh w.e.f. 30.11.2018 to 04.12.2018. Hence all the bail applications assigned to him shall be dealt with by his first link Judicial Officer i.e. Ms. Seema Maini, ASJ-01 for today i.e. 30.11.2018.

In case any Judicial Officer happens to be on leave or not available for any reason, the urgent matters such as bail matters would be dealt with by the link Judicial Officer.

V.K.

**(VINOD KUMAR)
Officiating District & Sessions Judge (North)
, District Court Rohini Delhi**

No. Judl/Bail/North/RC/2018/ 31607-31622

Dated: 30/11/18

Copy forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District, Rohini Courts, Delhi.
6. The President / Secretary, Rohini Court Bar Association, Delhi.
7. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
8. The A.O.J / Branch In-charge, Filling Section, Rohini District Court, Delhi.
9. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
10. The Web Site Computer Committee, Rohini Court Complex, Delhi.
- ✓ 11. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
12. PS to Ld. D&SJ North District, Rohini Courts, Delhi.
13. The Facilitation Centre, Rohini Courts, Delhi.
14. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.

V.K.

**Officiating District & Sessions Judge, (North),
District Court Rohini : Delhi**